

**R.O.C.No.44780-A/2017/B2**

**SENIOR CIVIL JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 95 / 2017**

The Government, in G.O.Ms.No. 941, Home (Courts-III) Department, dated 26.12.2016, have issued orders for the constitution of a new Sub Court in the cadre of Senior Civil Judge at Palacode in Dharmapuri District.

Thiru. S.Syed Barkathullah, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Dharmapuri, is transferred and posted as Sub Judge, Palacode, Dharmapuri District, in the aforesaid newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED :02.06.2017**

**Sd./-R.Sakthivel**  
**REGISTRAR GENERAL**

**R.O.C.No.44780-A/2017/B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges – Transfer and postings -  
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 95 / 2017, dated :02.06.2017

.....

Thiru. S.Syed Barkathullah, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Dharmapuri, who has been transferred and posted as Sub Judge, Palacode, Dharmapuri District, in the newly sanctioned court, vide High Court's Notification cited above, is required to handover charge of his post to the Sub Judge, Dharmapuri, immediately and assume charge of the post of Sub Judge, Palacode on 04.06.2017 A.N., (Sunday), without fail.

As the inauguration of the Sub Court, Palacode, Dharmapuri District, is to be held on 04.06.2017 A.N., Thiru. S.Syed Barkathullah, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Dharmapuri, is required to report to the Principal District Judge, Dharmapuri, on 03.06.2017 F.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The Sub Judge, Dharmapuri, is required to hold full additional charge of the post Special Sub Judge, Special Sub Court to deal with MCOP Cases, Dharmapuri, until further orders.

**HIGH COURT, MADRAS.  
DATED :02.06.2017**

**Sd./-R.Sakthivel  
REGISTRAR GENERAL**